

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3243  
ANSWERED ON:17.03.2015  
COMPENSATION FOR LAND ACQUISITION  
Sharma Shri Jugal Kishore

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether compensation is being paid to the farmers whose lands have been acquired for fencing along the border in the State of Jammu and Kashmir;
- (b) if so, the details thereof and the amount allocated to the State Government for the purpose; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU)

(a) to (c) The Government has sanctioned an amount of Rs. 119.07 crore for acquisition of 135 feet wide land for a distance of 179 km along the International border with Pakistan under the operational control of Border Security Force (BSF). This 135 feet wide land includes land acquired for fencing purpose. During the year 2014-15, an amount of Rs. 12.12 crore has been released to State Government on the basis of the progress of land acquisition by the State Government.